

ORISSA HIGH COURT

FILING REPORT AS ON :26/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000031/2023	M/S. RISING PROJECT DEVELOPERS PRIVATE LTD. VS SUBARNAREKHA PORT PRIVATE LTD.	NIRAJ KUMAR SETHI VS	// ()
2	BLAPL/0004643/2023	KUNDAN SHA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /76 /2023 () //
3	BLAPL/0004644/2023	KAUSALYA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
4	BLAPL/0004645/2023	ANANTA TANGARANGA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /7 /2021 () //
5	BLAPL/0004646/2023	GOPI KUMAR KHILA @ BABU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /106 /2023 () //
6	BLAPL/0004647/2023	SANYASI @ PRADEEP DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BASTA /313 /2021 () //
7	BLAPL/0004648/2023	NILAKANTHA PRADHAN VS STATE OF ODISHA	CHANDANA MISHRA VS	/ /0 () //
8	BLAPL/0004649/2023	SURATHA DIGAL VS STATE OF ODISHA	CHANDANA MISHRA VS	/ /0 () //
9	BLAPL/0004650/2023	ASHIYA BEBARTA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /22 /2018 () //
10	BLAPL/0004651/2023	RAKESH KUMAR MOHANTY VS STATE OF ODISHA	BALARAM NAYAK VS	MANCHESWAR P.S. /426 /2021 () //
11	BLAPL/0004652/2023	SIDHESWAR RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /89 /2022 () //

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12	BLAPL/0004653/2023	DEEPAK DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /65 /2023 () //
13	BLAPL/0004654/2023	HARAKA DANDU VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BANDHUGOAN /12 /2020 () //
14	BLAPL/0004655/2023	SUNIEL MALIK VS STATE OF ODISHA	S.S.RAY (2) VS	MOHANA /29 /2023 () //
15	BLAPL/0004656/2023	HAREKRUSHNA BOITEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /72 /2023 () //
16	BLAPL/0004657/2023	DHRUBA CHARAN SAHU VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	INDUASTRIAL,NISA /61 /2023 () //
17	BLAPL/0004658/2023	GANGA @ GANGADHAR ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /208 /2023 () //
18	BLAPL/0004659/2023	SUDEEP SETH VS STATE OF ODISHA	KEDARNATH PARIDA VS	BALLIGUDA /192 /2022 () //
19	BLAPL/0004660/2023	SUMANTA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
20	BLAPL/0004661/2023	NABIN GANDA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NABARANGAPUR TOWN /111 /2023 () //
21	BLAPL/0004662/2023	SAMIM KHAN VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /59 /2022 () //
22	BLAPL/0004663/2023	KARTIKESWAR BEHERA @ KARTIKA VS STATE OF ODISHA	PITAMBAR PATRA VS	DELANGA /241 /2021 () //
23	BLAPL/0004664/2023	SUBASH GOLARY @ GOLARI	ABHAS MOHANTY	MOTU /47 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004665/2023	K. TIRUMALA RAO @ SRINU	S.S.RAY (2)	GUDARI /17 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004666/2023	PRASANTA SAHU	ANIRUDHA DAS	KANTAMAL /47 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004667/2023	MUKESH SORENG	RUDRA NARAYAN PARIJA	KUTRA /144 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004668/2023	SUBRAT DIGAL	AMULYA RATNA PANDA	PHIRINGIA /51 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004669/2023	D. SRIRAM @ BINOD	RITURANJAN CHHOTARAY	BALASORE SADAR /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004670/2023	RAM KUMAR DANI	SATYABRATA PANDA	ULLUNDA /170 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004671/2023	PATA @ MANOJ MUNDA	SIDHARTHA DAS	BARBIL /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004672/2023	GANESH PUJARI @ GUNNY BASTA	ARJEET MISHRA	JEYPORE TOWN /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004673/2023	DHURGUJ MANDAL	KISHORE KUMAR MISHRA	PURI GRPS /128 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004674/2023	SHAKTIDHAR NAYAK	ASIT KUMAR JENA	DHARMASALA /609 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004675/2023	ARABIND KU. SINGH	ASIT KUMAR JENA	DHARMASALA /609 /2022
		VS	VS	()

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35	BLAPL/0004676/2023	STATE OF ODISHA SAMANT NAIK @ SUMANT NAIK VS	AMULYA RATNA PANDA VS	// / /0 ()
36	BLAPL/0004677/2023	STATE OF ODISHA SADANANDA BISWAL VS	MANDAKINI PANDA VS	// PAIKMAL /141 /2020 ()
37	BLAPL/0004678/2023	STATE OF ODISHA AJAYA MANDAL VS	SUVALAXMI DEVI VS	// R.UDAYAGIRI /104 /2022 ()
38	BLAPL/0004679/2023	STATE OF ODISHA JOHN NAYAK VS	S.S.RAY (2) VS	// / /0 ()
39	BLAPL/0004680/2023	STATE OF ODISHA DEVENDRA @ DEBENDRA KUMAR PUHAN VS	CHITTARANJAN SWAIN VS	// / /0 ()
40	BLAPL/0004681/2023	UNION OF INDIA (CBI) NANA @ SK. SADIK QUADIR VS	PARTHA SARATHI NAYAK VS	// RAJKANIKA /106 /2023 ()
41	BLAPL/0004682/2023	STATE OF ODISHA CHAND ALI KHAN VS	PARTHA SARATHI NAYAK VS	// RAJKANIKA /130 /2023 ()
42	BLAPL/0004683/2023	STATE OF ODISHA KABINDRA KHORA VS	MANORANJAN PADHY VS	// / /0 ()
43	BLAPL/0004684/2023	STATE OF ODISHA BINOD @ D. SRIRAM VS	RITURANJAN CHHOTARAY VS	// SAHADEV KHUNTA /49 /2023 ()
44	BLAPL/0004685/2023	STATE OF ODISHA SATYASEN NAIK VS	PRABHAKAR TANDI VS	// THUAMUL RAMPUR /6 /2023 ()
45	BLAPL/0004686/2023	STATE OF ODISHA SUKANTA DANDASENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// LATHIKATA /111 /2022 () //

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46	BLAPL/0004687/2023	SIMANCHAL SANKIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /41 /2022 () //
47	BLAPL/0004688/2023	P. MADHAB VS STATE OF ODISHA	AMULYA RATNA PANDA VS	HINJILI (ASKA) /120 /2023 () //
48	BLAPL/0004689/2023	NIHAR RANJAN DASH VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /62 /2020 () //
49	BLAPL/0004690/2023	HASI MUDDIN MANDAL @ HASU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /58 /2022 () //
50	BLAPL/0004691/2023	DEBASHIS SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /47 /2023 () //
51	BLAPL/0004692/2023	KARAN @ PRASANTA PATRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	GOVINDPUR /58 /2022 () //
52	BLAPL/0004693/2023	ROHIDAS LIMA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	GUDARI /72 /2022 () //
53	BLAPL/0004694/2023	DILLIP KULLU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /144 /2022 () //
54	BLAPL/0004695/2023	BINOD LIMA VS STATE OF ODISHA	RAJIB RATH VS	PADMAPUR /45 /2022 () //
55	BLAPL/0004696/2023	BINOD LIMA VS STATE OF ODISHA	RAJIB RATH VS	AMBADOLA /142 /2021 () //
56	BLAPL/0004697/2023	PAPU @ SARBESWAR SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /112 /2021 () //
57	BLAPL/0004698/2023	SUBHAM BEHERA	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /40 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004699/2023	MUNA @ PRADYUMNA KHANDAYATRAY	AMLAN SHAKTI PAUL	KHURDA SADAR /111 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004700/2023	RAMAKANTA SAHU	JAYADEBA BEHERA	BOLANGIR TOWN /141 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004701/2023	PRADEEP DEHURY	BIREN SANKAR TRIPATHY	HANDAPA /67 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004702/2023	RAKESH KUMAR SAHOO	DEVASHIS PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004703/2023	PRADIP BARIK	DIPTIREKHA NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004704/2023	ABHIMANU PATIKA @ JOSHEP	M.R.KHATUA	GUDARI /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004705/2023	JIWAN JYOTI JENA @ GOPIA	PRANAYA SWAIN	NIHALPRASAD /241 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004706/2023	BINOD LIMA	RAJIB RATH	PADMAPUR /81 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004707/2023	NILAM KUMAR SWAIN	SOUGAT DASH	BADAGODA P.S. /69 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0004708/2023	RATHOD BIRBAL	PRANAB KUMAR DAS	CHITRAKONDA /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0004709/2023	KALIA @ PRASANTA PATI @ PRASANT KUMAR PATIYOTIRMAYA SAHOO		KABISURYANAGAR /294 /2022
		VS	VS	()

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69	BLAPL/0004710/2023	STATE OF ODISHA BANOJ BEHERA VS	DEEPANJALI SAHU VS	// HARABHANGA /123 /2020 ()
70	BLAPL/0004711/2023	STATE OF ODISHA DHURGUJ MANDAL VS	KISHORE KUMAR MISHRA VS	// G.R.P.S.BALASORE /45 /2022 ()
71	BLAPL/0004712/2023	STATE OF ODISHA PRASANTA PADAL VS	S.S.RAY (2) VS	// MUNIGUDA /186 /2021 ()
72	BLAPL/0004713/2023	STATE OF ODISHA KABITA SETHI VS	PRASANTA KUMAR NANDA VS	// DIGAPAHANDI /75 /2023 ()
73	BLAPL/0004714/2023	STATE OF ODISHA RAKA @ RAKESH BEHERA VS	SANJIB KUMAR BHANJADEO VS	// AIR FIELD P.S. /248 /2022 ()
74	BLAPL/0004715/2023	STATE OF ODISHA DEBASIS DAS VS	SOMANATH MITRA VS	// / /0 ()
75	BLAPL/0004716/2023	STATE OF ODISHA BABI KANHAR VS	SK. ZAFARULLA VS	// MANAMUNDA /90 /2023 ()
76	BLAPL/0004717/2023	STATE OF ODISHA SUBASH SAHU VS	BAISHNAB CHARAN PATRA VS	// ANGUL TOWN /133 /2022 ()
77	BLAPL/0004718/2023	STATE OF ODISHA PHIROJ KUMAR MAHANTY VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /173 /2023 ()
78	BLAPL/0004719/2023	STATE OF ODISHA RAHIT KANTA VS	BHABANI PRASAD PRADHAN VS	// SUNABEDA /160 /2021 ()
79	BLAPL/0004720/2023	STATE OF ODISHA RAJESH MAHARATHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// RANPUR /40 /2023 () //

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80	BLAPL/0004721/2023	BIKRAM KESHARI SAHOO VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUAKHIA /110 /2023 () //
81	BLAPL/0004722/2023	RITIK DURIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /160 /2021 () //
82	BLAPL/0004723/2023	AJAY KANTA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SUNABEDA /160 /2021 () //
83	CMAPL/0000341/2023	RAJANIGANDHA KUMURA VS STATE OF ODISHA	ADV VS	// () //
84	CMAPL/0000342/2023	APRNA MISHRA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// () //
85	CMAPL/0000343/2023	BENUMADHAB MOHAPATRA VS STATE OF ODISHA	ADV VS	// () //
86	CMAPL/0000344/2023	RAMESH CHANDRA MOHANTY VS SMITARANI MOHANTY	DEBA KUMAR RATH VS	// () //
87	CMAPL/0000345/2023	PARTHASARATHI PUHAN VS STATE OF ODISHA	ADV. VS	// () //
88	CMAPL/0000346/2023	NIRMAL CHANDRA PANDA VS STATE OF ODISHA	ADV. VS	// () //
89	CMAPL/0000347/2023	N.T.P.C. LTD. VS STATE OF ODISHA	ADV. VS	// () //
90	CMAPL/0000348/2023	N.T.P.C. LTD. VS STATE OF ODISHA	ADV. VS	// () //
91	CMAPL/0000349/2023	KAMALAKANTA SETHY	K.C.RAJGURU MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
92	CMAPL/0000350/2023	RASHMI RANJAN SWAIN	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
93	CMP/0000482/2023	TAPAN KUMAR SAHOO	SATYAPRAKASH DHAL	//
		VS	VS	0
		PRATAP BEURA		//
94	CMP/0000483/2023	NAKULA MALLIK	PRIYA RANJAN MISHRA	//
		VS	VS	0
		KANGALI MALLIK		//
95	CMP/0000484/2023	JAYANTI DAS	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		JITENDRA DAS		//
96	CMP/0000485/2023	LAXMIPRIYA SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0
		SATYA NARAYAN SAHOO		//
97	CMP/0000486/2023	SARBESWAR DEHURY	SURYAKANTA DWIBEDI	//
		VS	VS	ADDL. CIVIL JUDGE (JD) PALLAHARA(Anugul)
		BASANTA DEHURY		CS/0000008/2017
98	CMP/0000487/2023	KARUNAKAR BEHERA	BIKRAM RATH	//
		VS	VS	0
		PRATAP BEHERA		//
99	CMP/0000488/2023	ASHOK KUMAR BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		SABITRI SAHU		//
100	CMP/0000489/2023	BIKRAM NAIK	DIGAMBAR SETHI	//
		VS	VS	0
		TIKINA NAIK		//
101	CONTC/0002864/2023	J.ABHIJIT BLESS	BANKIM CHANDRA NANDA	//
		VS	VS	0
		THE SUB-DIVISIONAL MAGISTRATE,BALANGIR		//
102	CONTC/0002865/2023	BANITA BEHERA	ADV.	//
		VS	VS	0

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103	CONTC/0002866/2023	DURYODHAN BHOI (OAS) NISHAN RAI VS	ADV. VS	// // 0
104	CONTC/0002867/2023	SOMANATH SETHY, THE COMANDANT, OSAP 5TH BN, BARIPADA SATYESWAR MAHAPATRA VS	PRABUDDHA KUMAR PATTANAIAK VS	// // 0
105	CONTC/0002868/2023	BISHNUPADA SETHI, COMMNR. CUM SECY., HE DEPT. BISWA RANJAN PATTNAIK VS	ADV. VS	// // 0
106	CONTC/0002869/2023	MD. SADIQUE ALAM BINAYAK DASH VS	ADV. VS	// // 0
107	CONTC/0002870/2023	SATYABRATA SAHU, IAS KRUSHNA CHANDRA MOHAPATRA VS	BHABANI SANKAR TRIPATHY 1 VS	// // 0
108	CONTC/0002871/2023	SATYABRATA SAHU, IAS APARNA MOHANTY VS	ADV. VS	// // 0
109	CONTC/0002872/2023	SHALINI PANDIT, COMMNR. CUM SECY. OF H AND F WELFARE DEPT., BBSR SURAJ MOHANTY VS	ADV. VS	// // 0
110	CONTC/0002873/2023	SHALINI PANDIT, COMMNR CUM SECY., H AND FW DEPT SUNANDA KUMAR TRIPATHY VS	ADV. VS	// // 0
111	CONTC/0002874/2023	BINITA SENAPATI, DISTRICT EDUCATION OFFICER, BERHAMPUR NALINA KUMAR SARANGI VS	ADV. VS	// // 0
112	CONTC/0002875/2023	ASWATHY S, IAS AKSHAYA KUMAR MOHANTY VS	ADV. VS	// // 0
113	CONTC/0002876/2023	ANU GARG, IAS PRABHAT KUMAR DAS VS	ADV. VS	// // 0
		DEORANJAN KUMAR SINGH, IAS		//

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114	CONTC/0002877/2023	RAMESH CHANDRA NAYAK VS USHA PADHEE, I.A.S.	ADV VS	// 0 //
115	CONTC/0002878/2023	UMAKANTA SENAPATI VS SUNIL KUMAR BANSAL, IPS	ADV. VS	// 0 //
116	CONTC/0002879/2023	SUSHIL KUMAR MEHER VS ADDL. CHIEF SECRETARY,FOREST,ENVIRONMENT AND CLIMATE CHANGE DEPT.	IN PERSON VS	// 0 //
117	CONTC/0002880/2023	KASINATH PRADHAN VS DR. MOONA SHARMA, IAS	ADV. VS	// 0 //
118	CONTC/0002881/2023	NIRMALA BEHERA VS ASWATHY S, IAS	ADV. VS	// 0 //
119	CONTC/0002882/2023	BANSIDHAR LENKA VS DR. MOONA SHARMA, IAS	ADV. VS	// 0 //
120	CONTC/0002883/2023	LINGARAJ PANDA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
121	CONTC/0002884/2023	SHRIKRUSHNA SAHAYA BEHERA VS PRAFULLA KUMAR SWAIN, ADDL. D.M., BBSR	ADV. VS	// 0 //
122	CONTC/0002885/2023	BINODINI PATNAIK VS BISWARANJAN SASMAL, I.R.S.	ADV VS	// 0 //
123	CONTC/0002886/2023	PRADEEP KUMAR PRADHAN VS ASWATHY S., I.A.S.	PRAVAT KUMAR PANDA VS	// 0 //
124	CONTC/0002887/2023	DR. CHOUDHARY PRADIPTA KUMAR DAS VS BISHNUPADA SETHI, I.A.S.	PRAVAT KUMAR PANDA VS	// 0 //
125	CONTC/0002888/2023	JANAKI DEVI	ADV	//

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		VS	VS	0
126	CONTC/0002889/2023	CHAIRMAN CUM MANAGING DIRECTOR ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR// PRADIPTA KUMAR GOCHHAYAT	ATMAJIT MANMITH DAS	//
		VS	VS	0
127	CONTC/0002890/2023	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR SK.MANSUR ALI	ADV.	//
		VS	VS	0
128	CONTC/0002891/2023	STATE OF ODISHA PRAGNYA PRITAM JENA	ADV.	//
		VS	VS	0
129	CONTC/0002892/2023	SUNIL KUMAR BANSAL, IPS SURESH CHANDRA NAIK	AMIT PRASAD BOSE	//
		VS	VS	0
130	CONTC/0002893/2023	BIR VIKRAM YADAM LEENA NAIK	AMIT PRASAD BOSE	//
		VS	VS	0
131	CONTC/0002894/2023	BIR VIKRAM YADAM, CHIEF ADMINISTRATOR JAGANNATH TEMPLE, PURI UMAKANTA SAHOO	ADV.	//
		VS	VS	0
132	CONTC/0002895/2023	ASWATHY S., I.A.S. BABITA SATPATHY	ADV.	//
		VS	VS	0
133	CONTC/0002896/2023	ASWATHY S., I.A.S. SUNAKAR SHARMA	ADV	//
		VS	VS	0
134	CONTC/0002897/2023	DEO RANJAN KUMAR SINGH, I.A.S. ULLASH BEHERA	ATMAJIT MANMITH DAS	//
		VS	VS	0
135	CONTC/0002898/2023	VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BBSR CHAITANYA PRASAD MARANDI	ADV.	//
		VS	VS	0
136	CONTC/0002899/2023	VINEET BHARADWAJ, IAS RADHA MOHAN PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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137	CONTC/0002900/2023	ANU GARG, IAS SOMANATH PANDA VS	ADV VS	// // ()
138	CRLA/0000467/2023	VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT BABULI @ BIJAY DAS VS	SMRUTI RANJAN MOHAPATRA VS	// BASTA /296 /2020 ()
139	CRLA/0000468/2023	STATE OF ODISHA BHUBANESWAR MISHRA VS	ABHISHEK DASH VS	// / /0 ()
140	CRLA/0000469/2023	CBI, BBSR BADAL NAG VS	ARIJEET MISHRA VS	// JEYPORE TOWN /215 /2021 DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)
141	CRLA/0000470/2023	STATE OF ODISHA PANKAJ KHAMARI VS	SAROJ KUMAR MISHRA VS	CT/0000005/2022 BIRMAHARAJPUR /64 /2014 ()
142	CRLA/0000471/2023	STATE OF ODISHA UMESH CHANDRA SWAIN VS	BHABANI SAMAL VS	// BHUBANESWAR VIGILANCE /8 /2005 ()
143	CRLLP/0000025/2023	STATE OF ODISHA(VIG.) STATE OF ODISHA VS	SANGRAM DAS, S.C.(VIGILANCE) VS	// KORAPUT TOWN /16 /2009 ()
144	CRLMA/0000133/2023	GOPINATH SARKA ADIL MAHAMMED VS	TIRTH KUMAR SAHU VS	// / /0 ()
145	CRLMC/0002083/2023	STATE OF ODISHA BICHITRA NANDA MAHAPATRA VS	VS	// AIRPORT /208 /2021 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
146	CRLMC/0002084/2023	NABAKISHORE BEHERA SATYAJIT DALAI VS	DEEPAK KU SAHOO VS	CRREV/0000047/2021 RAJNAGAR /136 /2023 ()
147	CRLMC/0002085/2023	STATE OF ODISHA SATYAJIT DALAI VS	DEEPAK KU SAHOO VS	// RAJNAGAR /252 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002086/2023	ADIKANDA DEY VS STATE OF ODISHA	PRATAP KESHARI DEO VS	UDALA /159 /2022 () //
149	CRLMC/0002087/2023	PRADYUT KUMAR BALABANTARAY VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /14 /2005 () //
150	CRLMC/0002088/2023	SAGAR@DEBASIS DAS@PRIYADARSHI DEBASIS DAS VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	ATHGARH /23 /2020 () //
151	CRLMC/0002089/2023	TRILOCHAN SWAIN VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	CUTTACK SADAR /178 /2018 () //
152	CRLMC/0002090/2023	PRASANTA BEHERA VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	JAGATPUR /294 /2022 () //
153	CRLMC/0002091/2023	PRASANTA BEHERA VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	JAGATPUR /295 /2022 () //
154	CRLMC/0002092/2023	PINTU DAS VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /217 /2022 () //
155	CRLMC/0002093/2023	ARJUNA DALAI @ KHAIRU VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /59 /2015 () //
156	CRLMC/0002094/2023	SASMITA SAMANTARAY VS K.DINESH NAIR	ARIJEET MISHRA VS	/ /0 () //
157	CRLMC/0002095/2023	RONAL MAYUR VS STATE OF ODISHA	RAMDAS ACHARY VS	KHARABEL NAGAR P.S. /1 /2010 () //
158	CRLMC/0002096/2023	BHASKAR PANIGRAHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /46 /2016 () //
159	CRLMC/0002097/2023	NARENDRA PRADHAN	BIJAYA KUMAR RAGADA	SASON /311 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002098/2023	STATE OF ODISHA JAGYANSENI TRIPATHY	BIBHUTI BHUSAN NANDA	// MAHILA (BERHAMPUR) /94 /2014
		VS	VS	()
161	CRLMC/0002099/2023	STATE OF ODISHA AUROBINDA KHUNTIA	ARUN KUMAR ACHARYA	// JAGATSINGPUR /162 /2018
		VS	VS	()
162	CRLMC/0002100/2023	STATE OF ODISHA PRAMOD SAHU@PRAMOD KUMAR SAHU	AMULYA RATNA PANDA	// TIKABALI /157 /2008
		VS	VS	()
163	CRLMC/0002101/2023	STATE OF ODISHA SAMBIT GADANAYAK	SUNIL KUMAR PANDA	// MOTANGA /229 /2022
		VS	VS	()
164	CRLMC/0002102/2023	STATE OF ODISHA BIPIN BIHARI SAHU @ BIPIN SAHU	AMULYA RATNA PANDA	// TIKABALI /157 /2008
		VS	VS	()
165	CRLMC/0002103/2023	STATE OF ODISHA ADITYA KUMAR PANDA	AJAYA KUMAR MOHARANA	// CHOUDWAR /74 /2015
		VS	VS	()
166	CRLMC/0002104/2023	STATE OF ODISHA MANISH KUMAR	TIRTH KUMAR SAHU	// PURIGHAT /45 /2023
		VS	VS	()
167	CRLMC/0002105/2023	STATE OF ODISHA SANTANU KUMAR SAHU	DEVASHIS PANDA	// NAKTIDEUL /183 /2022
		VS	VS	()
168	CRLMC/0002106/2023	STATE OF ODISHA DEBENDRA NATH MISHRA	RAMESH AGARWAL	// SUNABEDA /74 /2018
		VS	VS	()
169	CRLMC/0002107/2023	STATE OF ODISHA BIMALA BEHERA	KABIRAJ PRADHAN	// TANGI (KHURDA) /4 /2013
		VS	VS	()
170	CRLMC/0002108/2023	STATE OF ODISHA SAYEED AHMED	MRUGANKA MAULI PATNAIK	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002109/2023	UNION OF INDIA SHYAMALENDU BHATTACHARYA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// LALBAG /103 /2012 ()
172	CRLMC/0002110/2023	DIPU MANDAL VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// TUMUDIBANDHA /23 /2020 ()
173	CRLMC/0002111/2023	DONGAR SINGH SATNAMI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// JONK /289 /2022 ()
174	CRLMC/0002112/2023	DINESH SAHU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// BELTUKURI /92 /2022 ()
175	CRLMP/0000822/2023	SUJIT KUMAR NATH VS STATE OF ODISHA	SANGRAM RATH VS	// / /0 ()
176	CRLMP/0000823/2023	GANDU BEHERA VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	// / /0 ()
177	CRLMP/0000824/2023	SHRADHANJALI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// / /0 ()
178	CRLMP/0000825/2023	PHULLAMANI SETHI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// / /0 ()
179	CRLMP/0000826/2023	RAJENDRA GUPTA @ RAJENDRA KUMAR GUPTA VS STATE OF ODISHA	SIDDHESWAR BAUG VS	// / /0 ()
180	CRLMP/0000827/2023	MANAS KUMAR NAYAK VS STATE OF ODISHA	DR.SUSANT KUMAR KANUNGO VS	// / /0 ()
181	CRLMP/0000828/2023	SULOCHANA PANIGRAHI VS STATE OF ODISHA	SULOCHANA PATRO VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0000829/2023	BISWANATH BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	//0 0 //
183	CRLMP/0000830/2023	BEDAMATI BEHERA VS THE SUPERINTENDENT OF POLICE, KHORDA	SATYA SMRUTI MOHANTY VS	//0 0 //
184	CRLREV/0000218/2023	SRITIK BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LINGARAJ P.S. /189 /2020 0 //
185	FAO/0000198/2023	TARINI THAKURANI MAHAVIDYALAYA VS SIDHARTH KUMAR DAS	AMIYA KUMAR MOHANTY VS	// 0 //
186	MACA/0000399/2023	GOURIMANI DHAL VS SANTANU BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
187	MACA/0000400/2023	PURNA CHANDRA MOHAPATRA VS SANTANU BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
188	MACA/0000401/2023	CHHABIRANI DALNAIK VS SANTANU BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
189	MACA/0000402/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS MINTANJALI ROUT	SONNATH ROY VS	// 0 //
190	MACA/0000403/2023	DHARANIDHAR SAHU VS DASARATHI SAHU	HEMANTA KUMAR TRIPATHY VS	// 0 //
191	MATA/0000141/2023	BARSA NAYAK VS RAMESH CHANDRA NAYAK @ RAMESH NAYAK	BIJAYA KUMAR NAYAK (3) VS	// 0 //
192	MATA/0000142/2023	LAXMI NARAYAN SINGH VS SUNITAPRAVA JENAMANI @ SINGH	PRIYA RANJAN SINGH VS	// 0 //
193	MATA/0000143/2023	BABITA ROUT	RAMAKANTA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RPFAM/0000145/2023	RANJAN KUMAR MALLIK NIRANJAN PANDA	PARTHA SARATHI DAS	//
		VS	VS	0
195	RSA/0000164/2023	MAMATA PANIGRAHI BUTA ROUTH	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
196	RVWPET/0000159/2023	SRADHAKAR SUNANI URBASHI SAHOO	SIDHESWAR MALLIK	//
		VS	VS	0
197	WA/0000844/2023	STATE OF ODISHA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
198	WA/0000845/2023	ANAND KUMAR SAHOO STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
199	WA/0000846/2023	MADHURI MAHARANA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
200	WA/0000847/2023	NEELAMADHABA SWAIN STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
201	WA/0000848/2023	DR.BHAKTACHARAN SETHI STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
202	WA/0000849/2023	SURENDRANATH SINKU STATE OF ODISHA	MANOJ KU KHUNTIA,A.G.A	//
		VS	VS	0
203	WP(C)/0013302/2023	MANGALU BAG SANJEEB KUMAR SATAPATHY	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
204	WP(C)/0013303/2023	STATE OF ODISHA SAROJ KUMAR MALLICK	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0013304/2023	STATE OF ODISHA MUKESH CHANDRA NAYAK VS UNION OF INDIA	TAPAN KUMAR MANDAL VS	// // 0 //
206	WP(C)/0013305/2023	STATE OF ODISHA VS KALANDI BEHERA	TARUN PATNAIK,A.S.C VS	// 0 //
207	WP(C)/0013306/2023	AJIT KUMAR DASH VS STATE OF ODISHA	NIRANJAN ROUT VS	// 0 //
208	WP(C)/0013307/2023	M/S. SHREEJAL SERVICES, CUTTACK VS REGIONAL MANAGER, RBO(SBI), KEONJHAR BRANCH	AMITAV DAS VS	// 0 //
209	WP(C)/0013308/2023	SUSIL KUMAR PANIGRAHI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
210	WP(C)/0013309/2023	GAYATREE SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
211	WP(C)/0013310/2023	BHASA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
212	WP(C)/0013311/2023	DAIMATI SAHU VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
213	WP(C)/0013312/2023	BRAJA KISHORE DASH VS THE CHAIRMAN CUM M.D., ORISSA STATE ROAD TRANSPORT CORP., BBSR	KAMALA KANTA NAYAK VS	// 0 //
214	WP(C)/0013313/2023	PADMINI SAHU VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
215	WP(C)/0013314/2023	SANTOSH KUMAR RAY VS JYOTIRMAYEE RAY	MANASH RANJAN NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0013315/2023	PRITI PARAG VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	// 0 //
217	WP(C)/0013316/2023	KSIRALATA SAHU VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
218	WP(C)/0013317/2023	HARAMOHAN SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
219	WP(C)/0013318/2023	ALL ODISHA EPF PENSIONERS ASSOCIATION, CUTTACK VS UNION OF INDIA	AKHIL KUMAR NAYAK VS	// 0 //
220	WP(C)/0013319/2023	GADADHAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
221	WP(C)/0013320/2023	M/S BISWAKARMA ENGINEERING, CUTTACK VS UNION OF INDIA	PAMI RATH VS	// 0 //
222	WP(C)/0013321/2023	MANOJ CHHACHHAN VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
223	WP(C)/0013322/2023	AIBAN NAIK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
224	WP(C)/0013323/2023	UCO BANK, SAMBALPUR VS SANGRAM KESHARI KHUNTIA	SUBRAT MISRA VS	// 0 //
225	WP(C)/0013324/2023	SANAT BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0013325/2023	SANTOSH KUMAR ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
227	WP(C)/0013326/2023	M/S NILAMADHABA ENTERPRISES, KEONJHAR	PRAKASH KUMAR JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0013327/2023	CT AND GST OFFICER, KEONJHAR GHANASHYAM MAHAPATRA	MANAS PATI	//
		VS	VS	0
229	WP(C)/0013328/2023	STATE OF ODISHA JAYANTI ROUL	SATYABRATA SENAPATI	//
		VS	VS	0
230	WP(C)/0013329/2023	STATE OF ODISHA GITANJALI BEHERA @ GEETANJALI BEHERA	SESHADEV DASH	//
		VS	VS	0
231	WP(C)/0013330/2023	STATE OF ODISHA SK. GAFUR MAHAMMAD	SESHADEV DASH	//
		VS	VS	0
232	WP(C)/0013331/2023	STATE OF ODISHA BHASKAR CHANDRA SAHOO	SUDARSAN BEHERA	//
		VS	VS	0
233	WP(C)/0013332/2023	STATE OF ODISHA ANANTA NARAYAN RICE MILL, BHADRAK	BITAS KUMAR SWAIN	//
		VS	VS	0
234	WP(C)/0013333/2023	STATE OF ODISHA SWAGATIKA BASTIA	ALOK KUMAR PANDA	//
		VS	VS	0
235	WP(C)/0013334/2023	STATE OF ODISHA NABAGHAN DAS	SURYA NARAYAN SATPATHY	//
		VS	VS	0
236	WP(C)/0013335/2023	THE GENERAL MANAGER, E.CO.RAILWAY, BBSR GOBINDA CHANDRA PANDA	JYOTIRMAY GUPTA	//
		VS	VS	0
237	WP(C)/0013336/2023	STATE OF ODISHA ATTAL BIHARI BHOI	TIKERAM MEHER	//
		VS	VS	0
238	WP(C)/0013337/2023	STATE OF ODISHA BASANTA HARIJAN	CHANDRA SEKHAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0013338/2023	STATE OF ODISHA CHANDRA SEKHAR DAS VS	NIHAL RATH VS	// // ()
240	WP(C)/0013339/2023	STATE OF ODISHA HEMANT KUMAR NAYAK VS	SWAPNIL ROY VS	// // ()
241	WP(C)/0013340/2023	STATE OF ODISHA ROHAN KUMAR NAIK VS	PRASANTA KUMAR MISHRA VS	// // ()
242	WP(C)/0013341/2023	STATE OF ODISHA BELMATI BHUYAN VS	UPENDRA KUMAR SAMAL VS	// // ()
243	WP(C)/0013342/2023	MAHANADI COALFIELDS LTD., SAMBALPUR ABHIRAM MALLIK VS	SANGRAM JENA VS	// // ()
244	WP(C)/0013343/2023	STATE OF ODISHA NILANCHAL DAS VS	SUBASH CH PANI VS	// // ()
245	WP(C)/0013344/2023	STATE OF ODISHA KANHU CHARAN RAM @ KANHU RAM VS	PRASANTA KUMAR SATAPATHY VS	// // ()
246	WP(C)/0013345/2023	STATE OF ODISHA ALOK RANJAN DAS VS	SANJIT MISHRA VS	// // ()
247	WP(C)/0013346/2023	STATE OF ODISHA RAMESWAR NATH SUTHOO VS	BIRENDRA KUMAR MAHAPATRA VS	// // ()
248	WP(C)/0013347/2023	COMPETENT AUTHORITY, LAND ACQUISITION OFFICER N.H.16, KHURDA GOLATI KUMAR SAGARIA VS	KRISHNA CHANDRA SAHU VS	// // ()
249	WP(C)/0013348/2023	STATE OF ODISHA KONA JAGAYYA REDDY VS ASST. GENERAL MANAGER, SBI, GANJAM	MANORANJAN PADHY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0013349/2023	VIVEKANANDA SHIKSHA KENDRA, BBSR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	WP(C)/0013350/2023	SATYABHAMA NAIK VS MAHANADI COAL FIELDS LTD., SUNDARGARH	PRAVU PITYARTHI KU. PANDIT VS	// 0 //
252	WP(C)/0013351/2023	SUPRIYA DEI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	WP(C)/0013352/2023	N.KISHORE REDDY VS ODISHA POWER TRANSMISSION CORP. LTD., BERHAMPUR	UMA CHARAN MISHRA VS	// 0 //
254	WP(C)/0013353/2023	BHARAT BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
255	WP(C)/0013354/2023	BHARAT BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
256	WP(C)/0013355/2023	ABHISEK PANI VS R.T.O.,CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// 0 //
257	WP(C)/0013356/2023	PRASANTA KUMAR SAHU VS R.T.O.,DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
258	WP(C)/0013357/2023	P.TULASAYA REDDY VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
259	WP(C)/0013358/2023	GOBINDA CHANDRA BAGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
260	WP(C)/0013359/2023	RASMI RANJAN MOHAPATRA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0013360/2023	BIBHUTI BHUSANA SAHOO	SUBASH CHANDRA PUSPALAKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0013361/2023	DR. SARAT CHANDRA DAS	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0013362/2023	ARUN KUMAR MOHAPATRA	AJIT KUMAR MOHANTY	//
		VS	VS	0
		SUCHISMITA RANA		//
264	WP(C)/0013363/2023	M/S. B.S.J. ASSOCIATES, SUNDARGARH.	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		ASSESSMENT UNIT OF N.F.A.C., NEW DELHI.		//
265	WP(C)/0013364/2023	NABA KISHORE JENA	DURGA PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0013365/2023	BANIA G.P. LEVEL FEDERATION, GANJAM	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0013366/2023	PREMANANDA NAYAK	PANCHANAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0013367/2023	RAJESH KUMAR SWAIN	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0013368/2023	DAMAYANTI PARIDA	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0013369/2023	SHAKUNTALA PATEL	PRASANT KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0013370/2023	GOUTAM KUMAR DASH	NIRANJAN NAYAK	//
		VS	VS	0
		CHAIRMAN-CUM-MD, OPTCL, BBSR		//
272	WP(C)/0013371/2023	AJAY KUMAR CHHATRAPALL	SAHASRA JYOTI NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0013372/2023	CHAIRMAN CUM M.D., MAHANADI COAL FIELDS LTD., SAMBALPUR MANORAMA KHUNTIA VS	JAJATI KESHARI KHUNTIA VS	// // ()
274	WP(C)/0013373/2023	BOARD OF SECONDARY EDUCATION, ODISHA SAGAR KUMAR BISWAL VS	RABINDRA KUMAR PATNAIK VS	// // ()
275	WP(C)/0013374/2023	PRINCIPAL SECY., DEPT. OF AGRICULTURE, BBSR TILOTTAMA PARIDA VS	JAJATI KESHARI KHUNTIA VS	// // ()
276	WP(C)/0013375/2023	BOARD OF SECONDARY EDUCATION, ODISHA DR. PITAMBAR DAS VS	RABINDRA KUMAR PATNAIK VS	// // ()
277	WP(C)/0013376/2023	COMMNR. CUM SECY., TO GOVT. OF ODISHA HEALTH AND FAMILY WELFARE DEPT., BBSR M/S. PADMAPRABHU COMMODITY TRADING PVT. L. VS	PRATHAM KHERJI VS	// // ()
278	WP(C)/0013377/2023	STATE OF ODISHA RAMA RAGHABA PATRO VS	PRAFULLA KUMAR RATH VS	// // ()
279	WP(C)/0013378/2023	STATE OF ODISHA VIKASH CHHAPOLIA VS	DWARIKA PRASAD MOHANTY VS	// // ()
280	WP(C)/0013379/2023	THE COMMNR. CUTTACK MUNICIPAL CORP., CUTTACK PRAVAKAR BEHERA VS	BHABANI PRASAD MOHANTY VS	// // ()
281	WP(C)/0013380/2023	THE COMMNR.OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS	BABIDHAR SAHOO VS	// // ()
282	WP(C)/0013381/2023	THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS	BABIDHAR SAHOO VS	// // ()
283	WP(C)/0013382/2023	THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH ANANTA KUMAR SENAPATI VS	BHABANI PRASAD MOHANTY VS	// // ()
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0013383/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH	BAIDHAR SAHOO VS	// 0 //
285	WP(C)/0013384/2023	MAJ. PRIYADARSHI CHOWDHURY VS META PLATFORMS INC, CALIFORNIA	OMKAR DEV DAS VS	// 0 //
286	WP(C)/0013385/2023	SUBHADEEP MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
287	WP(C)/0013386/2023	SUBRATA BEHERA VS THE COMMNR. OF COMMERICAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
288	WP(C)/0013387/2023	SANJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	ADITYA N. DAS VS	// 0 //
289	WP(C)/0013388/2023	BHABESH KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
290	WP(C)/0013389/2023	O.V.RAMANA VS THE COLLECTOR, GANJAM	SWAPNIL ROY VS	// 0 //
291	WP(C)/0013390/2023	PRASANTA KUMAR NAIK VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
292	WP(C)/0013391/2023	BIBHUTI BHUSAN MOHARANA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
293	WP(C)/0013392/2023	SURESH CHANDRA NAYAK VS STATE OF ODISHA	SRINIBAS MOHANTY VS	// 0 //
294	WP(C)/0013393/2023	SANJUKTA JAMDALIA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
295	WP(C)/0013394/2023	PRANABANDHU BEHERA	NIRANJAN PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0013395/2023	TUSHARKANT SAMANTARAY	BIJAY PANDA	//
		VS	VS	0
		THE ADDL. CT AND GST OFFCER, BBSR		//
297	WP(C)/0013396/2023	BIJAY KUMAR SAHU	SUDEEPTA KUMAR SINGH	//
		VS	VS	0
		FAKIR MOHAN UNIVERSITY, BALASORE		//
298	WP(C)/0013397/2023	BRANCH MANAGER, M/S ORIENTAL INSURANCE CO. LTD., ANGOY	ABHIMANYU	//
		VS	VS	0
		LINGARAJ SAHU		//
299	WP(C)/0013398/2023	MANAGER LEGAL, IFFCO TOKIO GENERAL INSURANCE CO. LTD., KOLKATA	ROHIT KUMAR	//
		VS	VS	0
		ABHIMANYU PATRA		//
300	WP(C)/0013399/2023	SAMBIT SWAIN	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0013400/2023	BALABHADRA MOHANTY	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0013401/2023	KALIPADA DUTTA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0013402/2023	TRIBENI MISHRA	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
304	WP(C)/0013403/2023	PURBASA SAMAL	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0013404/2023	RABINDRA CHANDRA BEHERA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0013405/2023	GURUBARA MANDAL	ASHOK DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0013406/2023	ADDL. COMMISSONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR DR. SANDHYARANI MOHAPATRA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// // 0 //
308	WP(C)/0013407/2023	BATU DAKUA VS THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION,	ASHOK DAS VS	// 0 //
309	WP(C)/0013408/2023	M/S KUKMINA CONSTRUCTION PVT. LTD., BBSR VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
310	WP(C)/0013409/2023	MENAKA MANJARI PADHY VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
311	WP(C)/0013410/2023	PINDI PANDEYA @ P.PANDEYA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
312	WP(C)/0013411/2023	PURNA CHANDRA SAHOO VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// 0 //
313	WP(C)/0013412/2023	APURBA SA VS COMMNR., CONSOLIDATION, ODISHA, CUTTACK	RAMESH CHANDRA SAHOO VS	// 0 //
314	WP(C)/0013413/2023	PINDI PANDEYA @ P.PANDEYA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
315	WP(C)/0013414/2023	VIGYAN BHARATI CHARITABLE TRUST, BBSR VS STATE OF ODISHA	AMITAV BAGCHI VS	// 0 //
316	WP(C)/0013415/2023	PARAMANANDA BEHERA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
317	WP(C)/0013416/2023	SARASWATI SHISHU MANDIR, JAGATSINGGHPUR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0013417/2023	RAJENDRA SAHANET VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //
319	WP(C)/0013418/2023	KRUSHNA CHANDRA NAYAK VS ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
320	WP(C)/0013419/2023	TECHNO GLOBAL SERVICE PVT. LTD., KHURDA VS ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	ANANTA NARAYAN PATTANAYAK VS	// 0 //
321	WP(C)/0013420/2023	BIKASH KUMAR AGRAWAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
322	WP(C)/0013421/2023	SACHIN AGRAWAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
323	WP(C)/0013422/2023	ASHOK KUMAR SAMANTARAY VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
324	WP(C)/0013423/2023	NILIMA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0013424/2023	RANJAN KUMAR BHOI VS DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA	SHASHI BHUSAN JENA VS	// 0 //
326	WP(C)/0013425/2023	SURENDRA PRASAD DASH VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
327	WP(C)/0013426/2023	HRUDESWAR BEHERA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
328	WP(C)/0013427/2023	PRASHANNA KUMAR SAHOO VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
329	WP(C)/0013428/2023	SANATAN PAL	SIDDHARTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0013429/2023	AJAY KUMAR BARIK	LAXMIKANTA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0013430/2023	BADAL KUMAR SAMAL	LAXMIKANTA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0013431/2023	JAY KRISHNA BAG	SHASHI BHUSAN JENA	//
		VS	VS	()
		DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA		//
333	WP(C)/0013432/2023	ASHUTOSH DAS	SHASHI BHUSAN JENA	//
		VS	VS	()
		DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA		//
334	WP(C)/0013433/2023	JITENDRA KUMAR PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	()
		DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA		//
335	WP(C)/0013434/2023	TRIPURARI SAHOO	SUBHASIS PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
336	WP(C)/0013435/2023	RABINDRA KUMAR BARIK	SATYANARAYAN MOHAPATRA	//
		VS	VS	()
		GOUTAM BINDHANI		//
337	ABLAPL/0004168/2023	RAMESH CHANDRA MISHRA	SARADA PRASAD DASH	BALANGA /55 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0004169/2023	MADHUSUDAN NAYAK	SARADA PRASAD DASH	KHANDAPARA /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0004170/2023	PRAKASH PRADHAN @ PRAKASH KUMAR PRADHAN	MARENDRA PRADHAN	PIPLI /143 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0004171/2023	SWARNALATA MALLICK	UMESH KUMAR LENKA	MADHUPATNA /60 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0004172/2023	STATE OF ODISHA NABA MALLIK @ BABU VS	RABINDRA NATH PANDA VS	// TANGI /71 /2023 ()
342	ABLAPL/0004173/2023	STATE OF ODISHA ARU @ RAHUL MALIK VS	SURESH CHANDRA PRADHAN VS	// MARSHAGHAI /132 /2023 ()
343	ABLAPL/0004174/2023	STATE OF ODISHA LIPUN @ SAROJ KUMAR MALLICK VS	UMESH KUMAR LENKA VS	// MADHUPATNA /60 /2023 ()
344	ABLAPL/0004175/2023	STATE OF ODISHA MAMINA NAYAK @ SENAPATI VS	MRITUNJAY BANERJEE VS	// CHANDANPUR /99 /2023 ()
345	ABLAPL/0004176/2023	STATE OF ODISHA SAKUNTALA MOHAPATRA @ PHULA VS	AJAYA KUMAR ROUT VS	// NILGIRI /108 /2023 ()
346	ABLAPL/0004177/2023	STATE OF ODISHA RANJAN KUMAR JENA VS	DEEPAK KU SAHOO VS	// NIKIRAI /124 /2023 ()
347	ABLAPL/0004178/2023	STATE OF ODISHA MINAKETAN BHANJA @ DIPU BHANJA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /104 /2023 ()
348	ABLAPL/0004179/2023	STATE OF ODISHA SEEMA NAIK VS	RABINDRA PRASAD PATNAIK VS	// BANARAPAL /40 /2023 ()
349	ABLAPL/0004180/2023	STATE OF ODISHA RAMESH CHANDRA BISWAL VS	SHAKTIDHAR MISHRA VS	// DHUSURI /29 /2023 ()
350	ABLAPL/0004181/2023	STATE OF ODISHA DIBENDU PRASAD SAHOO @ DIBYENDU PRASAD SAHOO VS	AMLAN SHAKTI PAUL VS	// NALCO /68 /2023 ()
351	ABLAPL/0004182/2023	STATE OF ODISHA PITABASH RANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /121 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0004183/2023	BASANTA KUMAR SAHOO @ BASANTA SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	BADAGODA P.S. /400 /2021 () //
353	ABLAPL/0004184/2023	SONALI SWAIN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	SAMBALPUR TOWN /117 /2023 () //
354	ABLAPL/0004185/2023	SWAROOP SHANKAR DASH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BIDANASI /222 /2022 () //
355	ABLAPL/0004186/2023	ANU @ ANANT SWAIN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK RURAL /229 /2023 () //
356	ABLAPL/0004187/2023	DILESWAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	LAIKERA /93 /2023 () //
357	ABLAPL/0004188/2023	BIKASH KUMAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	LAIKERA /93 /2023 () //
358	ABLAPL/0004189/2023	GULNAR BIBI VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	BIRIDI PS /304 /2022 () //
359	ABLAPL/0004190/2023	B. BABU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /270 /2023 () //
360	ABLAPL/0004191/2023	SUBASH DEEP VS STATE OF ODISHA	SUSAMPAD HOTA VS	BIJEPUR /88 /2023 () //
361	ABLAPL/0004192/2023	CHAGALA @ RAJESH KUMAR BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	GADISAGADA /66 /2016 () //
362	ABLAPL/0004193/2023	RABINDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /181 /2023 () //
363	ABLAPL/0004194/2023	JYOTIRANJAN SUTAR @ JAGU	BISWARANJAN DALAI	ABHAYACHANDPUR /105 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0004195/2023	BIKASH CHANDRA SWAIN	SATYA RANJAN MULIA	BARAMBA /89 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0004196/2023	MUKESH PRASAD NAYAK	SATYABRATA PANDA	MAHILA PS SAMBALPUR /20 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0004197/2023	YUNUS KHAN	JYOTIRMAYA SAHOO	KHURDA SADAR /117 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0004198/2023	BISAKHA PAIKA	PARTHA SARATHI NAYAK	KISINDA /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0004199/2023	SHEKH SAHIL @ SAHIL	PABITRA KUMAR NAYAK	PLANTSITE /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0004200/2023	NIRANJAN MISHRA	DAYANANDA MOHAPATRA	KUAKHIA /111 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0004201/2023	JAGAT JIBAN MALLIK	BIPIN KUMAR NAYAK	NIMAPADA /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0004202/2023	BAPUJI PRADHAN	AMLAN SHAKTI PAUL	NALCO /68 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0004203/2023	BAGHA @ BIJAY SASMAL	PRAVASH CHANDRA JENA	FATEGARH /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0004204/2023	MANORANJAN BARIK	JYOTIRMAYA SAHOO	BOLAGARH P.S. /81 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0004205/2023	MOHAN NAIK	AMIT KUMAR NATH	CHHENDIPADA /26 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0004206/2023	STATE OF ODISHA JITENDRA @ JITENDRA KUMAR SAHU VS	DURLLABHA RANJAN MISHRA VS	// / /0 ()
376	ABLAPL/0004207/2023	STATE OF ODISHA RAJESH SINGH VS	ANURAG PATI VS	// CHAULIAGANJA /67 /2023 ()
377	ABLAPL/0004208/2023	STATE OF ODISHA BABAJI BEHERA @ BABAJI CHARAN BEHERA VS	PRASHANTA KUMAR DAS VS	// KENDRAPARA SADAR /336 /2023 ()
378	ABLAPL/0004209/2023	STATE OF ODISHA JYOTI PRAKASH NATH @ JAYA PRAKASH NATH VS	SAMBHU CHARAN NATH SHARMA VS	// ALAKUNDA /38 /2023 ()
379	ABLAPL/0004210/2023	STATE OF ODISHA NILA DALEI VS	DIPTI DHALL VS	// ANGUL SADAR PS /1032 /2022 ()
380	ABLAPL/0004211/2023	STATE OF ODISHA DEEPAK @ DEPAK KUMAR BEHERA @ DIPU BEHERA VS	AYADEBA BEHERA VS	// CHANDABALI /406 /2022 ()
381	ABLAPL/0004212/2023	STATE OF ODISHA DINESH AGARWAL VS	AVIJIT PATNAIK VS	// JAGATPUR /178 /2023 ()
382	ABLAPL/0004213/2023	STATE OF ODISHA LAXMIPRIYA OJHA VS	SATYABRATA DASH VS	// JENAPUR /94 /2023 ()
383	ABLAPL/0004214/2023	STATE OF ODISHA S. APPNA @ S. APPNA RAO VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /92 /2023 ()
384	ABLAPL/0004215/2023	STATE OF ODISHA DURYODHAN PARIDA VS	SANTOSH KUMAR DASH VS	// JODAPADAR /53 /2023 ()
385	ABLAPL/0004216/2023	STATE OF ODISHA MANJULATA NAYAK VS	DILLIP KUMAR RAY VS	// DHAMNAGAR /181 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0004217/2023	BALARAM MANDAL VS STATE OF ODISHA	NIRANJAN LENKA VS	PARADEEP /77 /2023 () //
387	ABLAPL/0004218/2023	SK. KABIL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PANIKOILI /29 /2023 () //
388	ABLAPL/0004219/2023	PRIYABRAT NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOPALPRASAD /85 /2023 () //
389	ABLAPL/0004220/2023	ARAKHITA JENA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	CHARICHHAKA /44 /2023 () //
390	ABLAPL/0004221/2023	CHITTARANJAN DASH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /78 /2023 () //
391	ABLAPL/0004222/2023	YUVRAJ SINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PURI TOWN /105 /2023 () //
392	ABLAPL/0004223/2023	SURESH NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	ODAGAON /60 /2023 () //
393	ABLAPL/0004224/2023	RAGHU NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /261 /2023 () //
394	ABLAPL/0004225/2023	B.TIRUMALA RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /92 /2023 () //
395	ABLAPL/0004226/2023	BIKRAM KESHARI PRADHAN @ BIKRAM PRADHAN PRAVASH CH. JENA VS STATE OF ODISHA	VS VS	RAIBANIA /44 /2023 () //
396	ABLAPL/0004227/2023	RAMANI NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /271 /2023 () //
397	ABLAPL/0004228/2023	ARAKHITA NAIK	AMIT KUMAR NATH	BANTALA /473 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
398	ABLAPL/0004229/2023	VS STATE OF ODISHA RAJU GOUDA	VS PARESH KUMAR MOHANTY	() // PURUSHOTTAMPUR /267 /2023
399	ABLAPL/0004230/2023	VS STATE OF ODISHA SURAJ MUNDA	VS RAKESH KUMAR DAS	() // AINTHAPALI /134 /2023
400	ABLAPL/0004231/2023	VS STATE OF ODISHA TUNI MAHANTY	VS SANTOSH KUMAR MAHANTY	() // KABISURYANAGAR /173 /2023
		VS STATE OF ODISHA	VS	() //

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MISC CASES FILED on :26/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	68/2023 JCRLA/8/2023	PAPUN@MANOJ SAHOO-MP	MR. BIKASH CHANDRA PARIJA, (M/S. CHITTA RANJA
2	69/2023 JCRLA/8/2023	PAPUN@MANOJ SAHOO-MP	MR. BIKASH CHANDRA PARIJA, (M/S. CHITTA RANJA
3	70/2023 JCRLA/8/2023	PAPUN@MANOJ SAHOO-MP	MR. BIKASH CHANDRA PARIJA, (M/S. CHITTA RANJA
4	86/2023 ITA/45/2023	PRINCIPAL COMMISSIONER OF I.T 1,KHURDA-MP	TUSHAR KANTI SATAPATHY, SR, S.C.(IT)
5	87/2023 ITA/46/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C,(I.T)
6	88/2023 ITA/47/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
7	94/2023 WPC(OAC)/546/2019	BISWA BHUSAN DASH-MP	M/S.DURGESH NARAYAN RATH
8	134/2023 CMAPL/349/2023	KAMALAKANTA SETHY-MP	K.C.RAJGURU MOHAPATRA
9	143/2023 RVWPET/159/2023	URBASHI SAHOO-MP	SIDHESWAR MALLIK
10	157/2023 MATA/141/2023	BARSA NAYAK-MP	BIJAYA KUMAR NAYAK (3)
11	158/2023 MATA/6/2023	MONALISHA SAHOO-MP	SOUBHAGYA KUMAR DASH
12	176/2023 RPFAM/145/2023	NIRANJAN PANDA-MP	PARTHA SARATHI DAS
13	177/2023 RPFAM/88/2023	SARAT CHANDRA KHATUA-MP	NIRANJAN PANDA
14	191/2023 CONTC/7430/2021	DEBENDRA NATH PATRA-MP	PRASANTA KUMAR MISHRA
15	192/2023 CONTC/2583/2023	BABITA SENAPATI @ PANDA-MP	SIDDHARTHA SAMAL
16	193/2023 CONTC/1613/2023	KELU CHARAN RANASINGH-MP	
17	194/2023 CONTC/1583/2023	LALIT MOHAN BADI-MP	
18	301/2023 CRLREV/113/2022	JAYADEB@RABINDRA KUMAR SAHU-MP	MANAS KUMAR CHAND
19	302/2023 CRLREV/218/2023	SRITIK BISWAL-MP	PUSPAMITRA MOHAPATRA
20	303/2023 CRLREV/248/2020	SHAIKH JAVED SARWAR-MP	S.K.ATTIULLAH, M/S SAMIR KUMAR MISHRA, J. PRA
21	332/2023 FAO/434/2018	SUBASH CH.BADATYA-MP	M/SBUDHADEV ROUTRAY
22	450/2023 RSA/215/2010	GYANENDRA N.DAS-MP	MILAN KANUNGO
23	451/2023 RSA/215/2010	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
24	452/2023 RSA/215/2010	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
25	453/2023 RSA/164/2023	BUTA ROUTH-MP	PRASANTA KUMAR SATAPATHY
26	454/2023	ASHOK KU.SATPATHY-MP	M/S.RAM CH.RATH,,M/S. AJODHYA RANJAN DASH,A.M

27	RSA/347/2017 455/2023 CMP/485/2023	LAXMIPRIYA SAHOO-MP	SAMIR KUMAR MISHRA
28	455/2023 RSA/349/2017	ASHOK KU.SATPATHY-MP	M/S.RAM CH.RATH,M/S. AJODHYA RANJAN DASH,A.M
29	456/2023 CMP/487/2023	KARUNAKAR BEHERA-MP	BIKRAM RATH
30	456/2023 RSA/348/2017	ASHOK KU.SATPATHY-MP	M/S.RAM CH.RATH,M/S. AJODHYA RANJAN DASH,A.M
31	457/2023 CMP/487/2023	KARUNAKAR BEHERA-MP	BIKRAM RATH
32	457/2023 RSA/350/2017	ASHOK KU.SATPATHY-MP	M/S.RAM CH.RATH,M/S. AJODHYA RANJAN DASH,A.M
33	458/2023 CMP/486/2023	SARBESWAR DEHURY-MP	SURYAKANTA DWIBEDI
34	459/2023 CMP/488/2023	ASHOK KUMAR BEHERA-MP	BIBEKANANDA BHUYAN
35	460/2023 CMP/489/2023	BIKRAM NAIK-MP	DIGAMBAR SETHI
36	622/2023 BLAPL/2894/2023	PRASANTA KUMAR SAHOO-MP	
37	623/2023 BLAPL/4123/2023	SRIKANTA KUMAR PRADHAN-MP	SUSANTA KUMAR BARAL
38	624/2023 BLAPL/2857/2023	JANAKI BALLABHA BHARIMALLA-MP	
39	625/2023 BLAPL/4662/2023	SAMIM KHAN-MP	DEBASNAN DAS
40	626/2023 BLAPL/3749/2023	NANDU NAYAK-MP	
41	627/2023 BLAPL/8786/2022	SURESH PRADHAN-MP	SOUBHAGYA KUMAR DASH
42	628/2023 BLAPL/1037/2023	BYASA DEV PAL-MP	NIKUNJA KUMAR ROUT, S.JENA, S.PANDA
43	629/2023 BLAPL/2349/2023	CH. PRABIN KUMAR-MP	ARIJEET MISHRA
44	630/2023 BLAPL/1689/2023	DHRUBA CHARAN SARAF-MP	
45	631/2023 BLAPL/4710/2023	BANOJ BEHERA-MP	DEEPANJALI SAHU
46	704/2023 MACA/1237/2014	ANNAPURNA BARIK-MP	M/S.K.C.NAYAK, MR. RAMESH CHANDRA PRADHAN
47	705/2023 MACA/399/2023	GOURIMANI DHAL-MP	PRADEEP KUMAR MISHRA
48	706/2023 MACA/400/2023	PURNA CHANDRA MOHAPATRA-MP	PRADEEP KUMAR MISHRA
49	707/2023 MACA/400/2023	PURNA CHANDRA MOHAPATRA-MP	PRADEEP KUMAR MISHRA
50	708/2023 MACA/401/2023	CHHABIRANI DALNAIK-MP	PRADEEP KUMAR MISHRA
51	709/2023 MACA/401/2023	CHHABIRANI DALNAIK-MP	PRADEEP KUMAR MISHRA
52	710/2023 MACA/402/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-	MONNATH ROY
53	711/2023 MACA/403/2023	DHARANIDHAR SAHU-MP	HEMANTA KUMAR TRIPATHY
54	834/2023 ABLAPL/1592/2023	AMIT KUMAR PATTANAIAK-MP	
55	835/2023 ABLAPL/2916/2023	AMULYA KUMAR MOHANTY-MP	
56	836/2023 ABLAPL/2421/2023	UDHABA CHARAN NAYAK-MP	
57	837/2023 ABLAPL/630/2023	NAYANA MAHALIK-MP	

58	838/2023 ABLAPL/3444/2023	JAGANNATH JENA @ JAGA-MP	
59	839/2023 ABLAPL/3444/2022	MALAYA KUMAR JENA-MP	
60	840/2023 ABLAPL/10057/2022	AMAR SAHOO @ AMARA SAHOO-MP	
61	841/2023 ABLAPL/3446/2022	SAMIR KUMAR JENA-MP	
62	1026/2023 CRLA/467/2023	BABULI @ BIJAY DAS-MP	SMRUTI RANJAN MOHAPATRA
63	1027/2023 CRLA/467/2023	BABULI @ BIJAY DAS-MP	SMRUTI RANJAN MOHAPATRA
64	1028/2023 CRLA/152/2019	BELA PARIDA@DEI-MP	M/S.RATIKANTA MOHAPATRA
65	1029/2023 CRLA/468/2023	BHUBANESWAR MISHRA-MP	ABHISHEK DASH
66	1030/2023 CRLA/468/2023	BHUBANESWAR MISHRA-MP	ABHISHEK DASH
67	1031/2023 CRLA/468/2023	BHUBANESWAR MISHRA-MP	ABHISHEK DASH
68	1032/2023 CRLA/469/2023	BADAL NAG-MP	ARIJEET MISHRA
69	1033/2023 CRLA/469/2023	BADAL NAG-MP	ARIJEET MISHRA
70	1034/2023 CRLA/19/2011	SURENDRA SA-MP	M/S.BIJAYA KU.RAGADA
71	1035/2023 CRLA/691/2011	NABA KISHORE JENA-MP	M/S.ANJAN KUMAR BISWAL
72	1036/2023 CRLA/470/2023	PANKAJ KHAMARI-MP	SAROJ KUMAR MISHRA
73	1037/2023 CRLA/470/2023	PANKAJ KHAMARI-MP	SAROJ KUMAR MISHRA
74	1038/2023 CRLA/206/2016	PUPUN@SATYANARAYAN PRADHAN-MP	M/S.RAJIB BIHARI MISHRA,B.C.GHADEI,N.PANDA,R.B
75	1039/2023 CRLA/666/2022	LENIN KUMAR BALIARSINGH-MP	SANJEEV KUMAR MISHRA
76	1040/2023 CRLA/266/2019	BANAMALI BADAMUNDI @ BADARAITA @ RAITA-MP	M/S.B.R.TRIPATHY
77	1041/2023 CRLA/471/2023	UMESH CHANDRA SWAIN-MP	BHABANI SAMAL
78	1042/2023 CRLA/471/2023	UMESH CHANDRA SWAIN-MP	BHABANI SAMAL
79	1043/2023 CRLA/471/2023	UMESH CHANDRA SWAIN-MP	BHABANI SAMAL
80	1474/2023 CRLMC/2086/2023	ADIKANDA DEY-MP	PRATAP KESHARI DEO
81	1475/2023 CRLMC/1735/2023	JIBAN@SUBHANKAR MALLIK@MALIK-MP	RANJIT MOHANTY
82	1476/2023 CRLMC/2087/2023	PRADYUT KUMAR BALABANTARAY-MP	HEMANT KUMAR MUND
83	1477/2023 CRLMC/1778/2023	UDAYANATH SAHOO-MP	
84	1478/2023 CRLMC/2094/2023	SASMITA SAMANTARAY-MP	ARIJEET MISHRA
85	1479/2023 CRLMC/2095/2023	RONAL MAYUR-MP	RAMDAS ACHARY
86	1480/2023 CRLMC/2099/2023	AUROBINDA KHUNTIA-MP	ARUN KUMAR ACHARYA
87	1481/2023 CRLMC/2101/2023	SAMBIT GADANAYAK-MP	SUNIL KUMAR PANDA
88	1482/2023 CRLMC/2104/2023	MANISH KUMAR-MP	TIRTH KUMAR SAHU
89	1483/2023	RAJESH KUMAR GOUDA-MP	DEVASHIS PANDA

90	CRLMC/1172/2023 1484/2023	SANTANU KUMAR SAHU-MP	DEVASHIS PANDA
91	CRLMC/2105/2023 1485/2023	SANTANU KUMAR SAHU-MP	DEVASHIS PANDA
92	CRLMC/2105/2023 1486/2023	GOLDEN LAND DEVELOPERS L.T.D.-MP	MANOJ VERMA
93	CRLMC/2049/2023 1487/2023	SUBASH CHANDRA SAHOO-MP	LINGARAJ MOHANTY
94	CRLMC/2077/2023 1488/2023	SANTOSH KUMAR SAMANTRAY@TUKUNA-MP	ABHAS MOHANTY
95	CRLMC/3199/2022 1489/2023	DIPU MANDAL-MP	AJIT KUMAR MOHANTY
96	CRLMC/2110/2023 1490/2023	DINESH SAHU-MP	BRAJA KISHOR PANDA
97	CRLMC/2112/2023 2152/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA
98	WA/844/2023 2153/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA
99	WA/844/2023 2154/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
100	WA/845/2023 2155/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
101	WA/845/2023 2156/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
102	WA/845/2023 2157/2023	SABITA BEHERA-MP	SRINIBASH SATAPATHY
103	WA/720/2021 2158/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
104	WA/846/2023 2159/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
105	WA/846/2023 2160/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
106	WA/846/2023 2161/2023	B.M., TATA MOTORS FINANCE LTD.-MP	PRAKASH KUMAR MISHRA
107	WA/697/2023 2162/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
108	WA/849/2023 2163/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
109	WA/849/2023 2164/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
110	WA/849/2023 2165/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
111	WA/847/2023 2166/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
112	WA/847/2023 2167/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
113	WA/847/2023 2168/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
114	WA/848/2023 2169/2023	SMRUTIREKHA MOHANTY-MP	PAMI RATH
115	WA/804/2023 2170/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
116	WA/848/2023 2171/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
117	WA/848/2023 2172/2023	STATE PROJECT DIRECTOR,ODISHA PRIMARY EDUCATION PROGRAAMME AUTHORITY-MP	
118	WA/412/2017 2173/2023	STATE PROJECT DIRECTOR,ODISHA PRIMARY EDUCATION PROGRAAMME AUTHORITY-MP	
119	WA/412/2017 2174/2023	STATE OF ODISHA-MP	
120	WA/723/2020 6132/2023	SANJEEB KUMAR SATAPATHY-MP	PRAJIT KUMAR PRADHAN
	WP(C)/13302/2023		

121	6133/2023 WP(C)/13303/2023	SAROJ KUMAR MALLICK-MP	BIRAJA PRASANNA DAS
122	6134/2023 WP(C)/13304/2023	MUKESH CHANDRA NAYAK-MP	TAPAN KUMAR MANDAL
123	6135/2023 WP(C)/13305/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
124	6136/2023 WP(C)/2168/2014	DINESH ROUT-MP	
125	6137/2023 WP(C)/18611/2010	PRASANTA KU.DAS-MP	
126	6138/2023 WP(C)/19398/2019	EXECUTIVE ENGINEER(ELECTRICAL)-MP	M/S.DEBARANJAN RAY
127	6139/2023 WP(C)/13307/2023	M/S. SHREEJAL SERVICES, CUTTACK-MP	AMITAV DAS
128	6140/2023 WP(C)/10913/2021	SANTOSH KUMAR PARIDA-MP	
129	6141/2023 WP(C)/13308/2023	SUSIL KUMAR PANIGRAHI-MP	BHABANI SANKAR TRIPATHY (1)
130	6142/2023 WP(C)/13315/2023	PRITI PARAG-MP	BIDYADHAR MANSINGA
131	6143/2023 WP(C)/13317/2023	HARAMOHAN SAHOO-MP	RAJJEET ROY
132	6144/2023 WP(C)/13318/2023	ALL ODISHA EPF PENSIONERS ASSOCIATION, CUTTACK-MP	RAMOD KUMAR NAYAK
133	6145/2023 WP(C)/13320/2023	M/S BISWAKARMA ENGINEERING, CUTTACK-MP	PAMI RATH
134	6146/2023 WP(C)/13320/2023	M/S BISWAKARMA ENGINEERING, CUTTACK-MP	PAMI RATH
135	6147/2023 WP(C)/13321/2023	MANOJ CHHACHHAN-MP	ARABINDA TRIPATHY
136	6148/2023 WP(C)/13324/2023	SANAT BEHERA-MP	PRADEEP KUMAR MOHAPATRA
137	6149/2023 WP(C)/5153/2023	SUBASH CHANDRA NAYAK-MP	GOKULANANDA PADHI
138	6150/2023 WP(C)/13326/2023	M/S NILAMADHABA ENTERPRISES, KEONJHAR-MP	PRAKASH KUMAR JENA
139	6151/2023 WP(C)/12961/2022	BANAMALI BEHERA-MP	
140	6152/2023 WP(C)/12959/2022	SANTOSH KUMAR SAHOO-MP	
141	6153/2023 WP(C)/29532/2022	PRASANTA KUMAR JENA-MP	SUSHANTA KUMAR JOSHI
142	6154/2023 WP(C)/22518/2022	RAMACHANDRA NAYAK-MP	SUSHANTA KUMAR JOSHI
143	6155/2023 WP(C)/13333/2023	SWAGATIKA BASTIA-MP	ALOK KUMAR PANDA
144	6156/2023 WP(C)/13334/2023	NABAGHAN DAS-MP	SURYA NARAYAN SATPATHY
145	6157/2023 WP(C)/12479/2023	THE MD, HOTEL NEW MARRION, BBSR-MP	GOURI MOHAN RATH
146	6158/2023 WP(C)/27063/2011	URMILA BABU and ANR.-MP	
147	6159/2023 WP(C)/9837/2023	LAXMIDHAR KISAN-MP	SUBHRANSU THAKUR
148	6160/2023 WP(C)/8084/2023	MANJULATA PUROHIT-MP	LALIT SAHU
149	6161/2023 WP(C)/13340/2023	ROHAN KUMAR NAIK-MP	PRASANTA KUMAR MISHRA
150	6162/2023 WP(C)/17961/2022	AITA KISAN-MP	
151	6163/2023 WP(C)/13344/2023	KANHU CHARAN RAM @ KANHU RAM-MP	PRASANTA KUMAR SATAPATHY
152	6164/2023	GOLATI KUMAR SAGARIA-MP	KRISHNA CHANDRA SAHU

153	WP(C)/13347/2023 6165/2023	SATYANARAYAN DASH-MP	
154	WP(C)/8937/2023 6166/2023	UMESH PRASAD SHIAL-MP	GYANA RANJAN SETHI
155	WP(C)/7134/2023 6167/2023	N.KISHORE REDDY-MP	UMA CHARAN MISHRA
156	WP(C)/13352/2023 6168/2023	BIBHUTI BHUSANA SAHOO-MP	SUBASH CHANDRA PUSPALAKA
157	WP(C)/13360/2023 6169/2023	ARUN KUMAR MOHAPATRA-MP	AJIT KUMAR MOHANTY
158	WP(C)/13362/2023 6170/2023	BANIA G.P. LEVEL FEDERATION, GANJAM-MP	SUKANTA KUMAR DALAI
159	WP(C)/13365/2023 6171/2023	GOUTAM KUMAR DASH-MP	NIRANJAN NAYAK
160	WP(C)/13370/2023 6172/2023	DAYA SANKAR RAM-MP	BHUBAN MOHAN BHUYAN, G.P. JENA, SOMADARSAN
161	WP(C)/14912/2020 6173/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
162	WP(C)/13380/2023 6174/2023	PRAVAKAR BEHERA-MP	BHABANI PRASAD MOHANTY
163	WP(C)/13379/2023 6175/2023	HINDUSTAN AERONAUTICS LTD.,SUNABEDA-MP	M/S.AJODHYA RANJAN DASH,A.MAHANTA,S.KAR,S.K
164	WP(C)/35749/2021 6176/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
165	WP(C)/13381/2023 6177/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
166	WP(C)/13383/2023 6178/2023	MONALI ROUSTRAY-MP	DAYANANDA MOHAPATRA
167	WP(C)/34888/2022 6179/2023	ANANTA KUMAR SENAPATI-MP	BHABANI PRASAD MOHANTY
168	WP(C)/13382/2023 6181/2023	SUBRATA BEHERA-MP	BHABANI PRASAD MOHANTY
169	WP(C)/13386/2023 6182/2023	CHANDRA SEK HAR MOHANTY-MP	M/S.A.P.BOSE,N.HOTA,D.J.SAHOO,S.S.DASH
170	WP(C)/2319/2018 6183/2023	O.V.RAMANA-MP	SWAPNIL ROY
171	WP(C)/13389/2023 6184/2023	M/S. B.S.J. ASSOCIATES, SUNDARGARH.-MP	KSHIROD KUMAR SAHOO
172	WP(C)/13363/2023 6185/2023	CHINMAYA PASAYAT-MP	M/S.L.N.PATEL
173	WP(C)/459/2016 6186/2023	TUSHARKANT SAMANTARAY-MP	BIJAY PANDA
174	WP(C)/13395/2023 6187/2023	BRANCH MANAGER, M/S ORIENTAL INSURANCE CO. LTD.,SONAGURH-MP	SONAGURH-MP
175	WP(C)/13397/2023 6188/2023	BIKASH KUMAR PATWARI-MP	
176	WP(C)/12382/2023 6189/2023	KALIPADA DUTTA-MP	PRAVASH CHANDRA JENA
177	WP(C)/13401/2023 6190/2023	DR. TRINATH PATI-MP	AMIT PATTNAIK
178	WP(C)/31499/2021 6191/2023	M/S KUKMINA CONSTRUCTION PVT. LTD., BBSR-MP	BIGYAN KUMAR SHARMA
179	WP(C)/13408/2023 6192/2023	SARASWATI SHISHU MANDIR, JAGATSINGGHPUR-MP	PRATIK DASH
180	WP(C)/13416/2023 6193/2023	TECHNO GLOBAL SERVICE PVT. LTD., KHURDA-MP	ANANTA NARAYAN PATTANAYAK
181	WP(C)/13419/2023 6194/2023	ASHOK KUMAR SAMANTARAY-MP	J.K.MISHRA 2
182	WP(C)/13422/2023 6195/2023	RANJAN KUMAR BHOI-MP	SHASHI BHUSAN JENA
183	WP(C)/13424/2023 6196/2023	PRASHANNA KUMAR SAHOO-MP	PRATAP KESHARI DEO
	WP(C)/13427/2023		

184	6197/2023 WP(C)/13431/2023	JAY KRISHNA BAG-MP	SHASHI BHUSAN JENA
185	6198/2023 WP(C)/13432/2023	ASHUTOSH DAS-MP	SHASHI BHUSAN JENA
186	6199/2023 WP(C)/13433/2023	JITENDRA KUMAR PRADHAN-MP	SHASHI BHUSAN JENA
187	6200/2023 WP(C)/13435/2023	RABINDRA KUMAR BARIK-MP	SATYANARAYAN MOHAPATRA